

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 18.01.2021at 02.15 PM.  
THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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APPLICATION NUMBER :

PETITION NUMBER : IBA/27/2020

NAME OF THE PETITIONER(S) : Avant Garde Healthcare Engineering Solutions Pvt Ltd

NAME OF THE RESPONDENT(S) : Swiss Garnier Genexiaa Sciences Pvt Ltd

UNDER SECTION : 9 Rule 6 of IBC

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[Two vertical blue lines forming a large empty space for signatures or notes.]

**ORDER**

Ms. Manyaa Chandok, Advocate for the Petitioner and Mr. Prithivraj, Advocate of AK Mysamy Associates for the Corporate Debtor are present through Video Conferencing Platform.

Pursuant to the Order passed by this Tribunal in IA/710/2020 dated 11.01.2021 the additional documents as filed by the Petitioner was taken on record and an opportunity was given to the Corporate Debtor to file its comprehensive counter in relation to the Petition as well as the additional documents.

Ld. Advocate for the Corporate Debtor seeks some more time for filing Counter for which one week time is granted to the Corporate Debtor, failing which the right of filing Counter shall stand closed and we will be constrained to proceed with the matter in the absence of the Counter of the Corporate Debtor.

Post this matter for hearing on **22.02.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)